

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1620
TO BE ANSWERED ON FEBRUARY 11, 2021
PMAY-U BENEFICIARIES

NO. 1620. SHRI DEVJI M. PATEL:
SHRI SUDHAKAR TUKARAM SHRANGARE:
SHRI RANJEET SINGH HINDURAO NAIK NIMBALKAR:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has any data with regard to the houses given to poor people under the Pradhan Mantri Awas Yojana - Urban (PMAY-U) during the last two years;**
- (b) if so, the details of houses sanctioned, State-wise especially in Jalore and Sirohi districts of Rajasthan and Latur and Solapur districts of Maharashtra;**
- (c) the number of applications pending with the Government for allotment of houses to the poor under PMAY-U, State-wise; and**
- (d) the action taken by the Government for early approval?**

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

(a) to (d): States/ Union Territories(UTs) have undertaken demand survey under Pradhan Mantri Awas Yojana-Urban (PMAY-U) for assessing actual demand of housing. The assessed demand reported

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by States/ UTs is around 112 lakhs. A total of 110 lakh houses have so far been sanctioned under the Scheme; out of this, 71.4 lakh are at various stages of construction and 41.8 lakh have been completed/ delivered.

Out of total 110 lakh sanctioned houses, 99 lakh houses have been sanctioned for the beneficiaries belonging to Economically Weaker Section (EWS) category.

During the last two years, a total of 57,98,690 houses have been sanctioned which include 51,47,935 houses for beneficiaries of EWS category. State/UT- wise details of houses sanctioned for beneficiaries of EWS category are at Annexure.

Details of houses sanctioned in Jalore and Sirohi districts of Rajasthan and Latur and Solapur districts of Maharashtra during the last two years are as under:

State	District	Total no. of houses sanctioned	No of houses sanctioned for beneficiaries of EWS category
Rajasthan	Jalore	911	889
	Sirohi	373	307
Maharashtra	Latur	9061	8319
	Solapur	21770	20,256

States/ UTs have been requested to get the project proposals for all their remaining demand of houses sanctioned at the earliest so that construction of all houses may progressively be completed within the Mission period i.e. March, 2022. States/ UTs have also been requested to expedite the completion of already sanctioned projects/ houses under the Scheme.

State/UT-wise details of houses sanctioned for beneficiaries of Economically Weaker Section (EWS) under PMAY-U during last two years (F.Y. 2018-20)

Sr. No.	Name of State/UT	No of houses sanctioned for beneficiaries of EWS category
1	A&N Island	-
2	Andhra Pradesh	9,42,234
3	Arunachal Pradesh	1,132
4	Assam	60,960
5	Bihar	1,69,992
6	Chandigarh	128
7	Chhattisgarh	1,27,534
8	UT of DNH & DD	1,650
9	Delhi (UT)	1,641
10	Goa	151
11	Gujarat	2,77,979
12	Haryana	1,97,595
13	Himachal Pradesh	1,316
14	Jammu & Kashmir	40,418
15	Jharkhand	44,519
16	Karnataka	2,46,197
17	Kerala	36,499
18	Ladakh (UT)	523
19	Lakshadweep (UT)	-
20	Madhya Pradesh	3,28,143
21	Maharashtra	8,33,514
22	Manipur	16,315
23	Meghalaya	3,837
24	Mizoram	174
25	Nagaland	18,422
26	Odisha	72,000
27	Puducherry (UT)	5,276
28	Punjab	38,182
29	Rajasthan	57,278
30	Sikkim	7
31	Tamil Nadu	2,59,243
32	Telangana	3,663
33	Tripura	7,394
34	Uttar Pradesh	11,49,005
35	Uttarakhand	16,259
36	West Bengal	1,88,755
Total		51,47,935